

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 1623  
(TO BE ANSWERED ON THE 4<sup>th</sup> August 2025)**

**DEVELOPMENT OF CIVIL AVIATION INFRASTRUCTURE**

1623. SHRI SANJAY SETH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the major central schemes, currently under implementation by Government in 2025-26 for development of civil aviation infrastructure;
- (b) the number of airports being developed or modernised under these schemes along with their current physical progress;
- (c) funds allocated and released under each of these schemes during the current financial year; and
- (d) the monitoring mechanism adopted to track physical and financial progress of these projects?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): Ministry of Civil Aviation (MoCA) launched Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN) on 21.10.2016 to enhance regional air connectivity from unserved and underserved airports in the country and make air travel affordable to the masses. Since the commencement of the scheme, 92 unserved and underserved airports, including 15 heliports and 2 water aerodromes, have been operationalised across the country.

RCS-UDAN is an ongoing scheme wherein bidding rounds are conducted from time to time for covering more destinations and routes under the scheme. Revival / up-gradation of unserved and underserved airports is undertaken upon its identification through valid bid and award to the Selected Airline Operator (SAO).

The airport infrastructure development is a continuous process undertaken from time to time depending upon the passenger demand forecast, safety of aircraft operations, demand from airlines, availability of land and financial viability.

(c): The budget allocated for the RCS-UDAN for the financial year 2025-26 is Rs.300 crore.

(d):The Ministry of Civil Aviation has established a robust monitoring framework for RCS-UDAN projects, including periodic progress reports from implementing agencies and airlines, regular review meetings with key stakeholders, and field visits by AAI and State officials to track progress and address implementation issues.

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